

[Mr. Speaker]:

I, therefore, do not give my consent to raise this matter as a question of privilege.

12.57 hrs.

PAPERS LAID ON THE TABLE

STATEMENT ON REVISION OF COASTAL FREIGHT RATES

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): I beg to lay on the Table a copy of the statement on revision of Coastal Freight Rates. [Placed in Library. See No. LT-780/67].

RE. QUESTION OF PRIVILEGE

जी मधु लिववे (मुनेर) : मेरा जो दूसरा विरोधाधिकार का सवाल है उस के बारे में आपने कहा था कि मुझे आप उठाने की इजाजत देंगे और आप निर्णय भी देंगे। आज नहीं तो कल रखिये उसको।

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 198 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return

herewith the Appropriation (Railways) No. 2 Bill, 1967, which was passed by the Lok Sabha at its sitting held on the 22nd June, 1967, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.58 hrs.

LEAVE OF ABSENCE FROM SITTINGS OF HOUSE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their First Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:

- (1) Shri N. Dandekar—20th March to 3rd April, 1967 (First Session).
- (2) H. H. Maharaja Sriraj Meghrajji Dhrangadhra—18th March to 8th April, 1967 (First Session).
- (3) Maharani Gayatri Devi of Jaipur—22nd May to 19th July, 1967 (Second Session).
- (4) Maharani Vijayamala Rajaram Chhatrapati Bhonsale—22nd May to 15th June, 1967 (Second Session).
- (5) Dr. Bishu Kumar Saha—5th June to 2nd August, 1967 (Second Session).
- (6) Shri Jai Bahadur Singh—8th June to 2nd August, 1967 (Second Session).